

**GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 956
ANSWERED ON FRIDAY THE 21st JULY, 2017
[ASHADHA 30, 1939(SAKA)]**

VACANCIES IN CCI

QUESTION

956. DR. UDIT RAJ:

**Will the Minister of CORPORATE AFFAIRS
be pleased to state:**

कारपोरेट कार्य मंत्री

- (a) whether there are more than 40 per cent vacancies in the Competition Commission of India (CCI) as on date, leading to severe delay in investigating and deciding cases related to the anti-competition complaints and if so, the details thereof; and
- (b) the details of steps taken by the Government in this regard?

ANSWER

**THE MINISTER OF STATE
IN THE MINISTRY OF CORPORATE AFFAIRS**

(SHRI ARJUN RAM MEGHWAL)

कारपोरेट कार्य मंत्रालय में राज्य मंत्री

(श्री अर्जुन राम मेघवाल)

(a) The position of sanctioned and vacant posts of Competition Commission of India (CCI) and Office of Director General, CCI, is as follows:-

Total number of posts		
Sanctioned	Filled	Vacant
197	124	73

(b) Competition Commission of India notifies the existing vacancies, normally, 3-4 times in a year for filling them up as per the prescribed mode of recruitment. Recently, 09 candidates have been selected for appointment on deputation, to various posts in the Office of Director General, CCI.

The CCI has advertised 28 posts on 03.05.2017, in various categories, for recruitment on deputation basis. Besides this, 31 posts have been notified on 30.06.2017 for direct recruitment.
